

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 160 of 2012, 164 of 2013, 166 of 2013 & 121 of 2013

Dated : 21st August, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Anjali Chandurkar
Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadh for R-1
Mr. Ramji Srinivasan, Sr. Adv.
Ms. Prerna Priyadarshini &
Mr. Jafar Alam for R-3/Tata
Power**

ORDER

Post the matter for further hearing on **4th September, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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